

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:1909  
ANSWERED ON:09.03.2010  
FDI IN AGRICULTURE  
Shekhar Shri Neeraj

**Will the Minister of AGRICULTURE be pleased to state:**

- (a) whether the opening of foreign direct investment (FDI) in the agriculture sector has failed to make any significant impact;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the benefits reaped from the FDI in agriculture have been unevenly distributed;
- (d) if so, the details thereof; and
- (e) the measures being taken by the Government to attract and utilise FDI for the development of the agriculture sector?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a) to (e): Foreign Direct Investment (FDI) is permitted only in Floriculture, Horticulture, Development of Seeds, Animal Husbandry, Pisciculture, aqua-culture, cultivation of vegetables, mushrooms under controlled conditions and services related to agro and allied sectors. No FDI is permitted in other agriculture activities.

No FDI has been reported under agriculture under controlled condition but FDI in agriculture services is reported at US \$ 1494.07 million upto December 2009.